GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:642 ANSWERED ON:27.02.2013 IRREGULARITIES BY FLYING SCHOOLS Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Central Vigilance Commission (CVC) is looking into alleged irregularities by some flying schools/cases operational across the country for violating norms;
- (b) if so, the details thereof;
- (c) whether the CVC has written to the Ministry of Civil Aviation to get the matter investigated, and;
- (d) if so, the details thereof and the follow up actions taken by the Government?;

Answer

Minister of State in the Ministry of CIVIL AVIATION (SHRIK. C. VENUGOPAL)

(a) to (d) Yes, Madam. CVC has advised CVO of the Ministry of Civil Aviation to take immediate action to investigate the matter and to submit the report at the earliest. Accordingly, a committee comprising four members has already been constituted by the Ministry to examine the issue of levy of fees payable to AAI by Flying Schools. Earlier three officers of DGCA were suspended. Since, charge memo have been issued against these three officers, suspension order has been revoked with the approval of the competent authority.